

C.A.No. 2643-2644 OF 2000
ITEM No.111

Court No.5

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.2643-2644/2000

SREE BALAJI RICE MILL, BELLARY

Appellant (s)

VERSUS

STATE OF KARNATAKA

Respondent (s)

(With office report)

Date : 17/03/2005 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE DR. JUSTICE AR. LAKSHMANAN
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Mr. Dhruv Mehta, Adv.
Mr. Mohit Chaudhary, Adv.
Mr. Harsh Vardhan Jha, Adv. for
M/s K.L. Mehta & Co.

For Respondent (s) Mr. Sanjay R. Hegde, Adv.
Mr. Anil Kumar Mishra, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Dhruv Mehta, learned counsel appearing for the Appellant commenced his arguments at 3.05 P.M. and concluded at 4.00 P.M. Hearing stands concluded. Judgment reserved.

(K.K. Chawla)
Court Master

(Jasbir Singh)
Court Master